

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Thursday THE 25th Day Of April 2024  
COURT HALL NO.24 SITTING AT PRL.BENCH BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE S.VISHWAJITH SHETTY

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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"MATTER PERTAINS TO DHARWAD BENCH"  
ORDERS -1ST TIME MATTERS

1	CRL.P 101233/2024 A/W OFFICE NOTE	(439, )	V P VADAVI	SPP: SD
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ORDERS

2	CRL.P 100888/2024 A/W OFFICE NOTE (R(J) CIRCULAR NO.24/2024 DATED 7/2/2024) (DATE)	(438, )	SRINIVAS B NAIK V/O/DTD. 22/04/2024 PETITION IS DISMISSED AGAINST PETITIONER NO.1	HCGP
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